

MENTIONING REPORT COURT NO 04

Date : 11/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	ABA	2758/20	NO ORDER
2	Cr A (SJ)	268/19	PUT UP ON 13/08/20
3	ABA	2945/20	NO ORDER
4	ABA	2546/20	NO ORDER
5	ABA	2719/20	NO ORDER
6	BA	4447/20	PUT UP ON 13/08/20
7	BA	4315/20	PUT UP ON 13/08/20
8	ABA	1916/20	NO ORDER
9	ABA	2922/20	NO ORDER
10	ABA	2548/20	NO ORDER
11	ABA	2653/20	NO ORDER
12	ABA	2632/20	NO ORDER
13	ABA	2334/20	NO ORDER
14	WPC	5503/15	NO ORDER
15	ABA	2163/20	NO ORDER
16	BA	3247/20	NO ORDER
17	ABA	2504/20	NO ORDER
18	ABA	2901/20	NO ORDER
19	ABA	2498/20	NO ORDER
20	BA	5133/20	NO ORDER
21	WPS	3424/20	NO ORDER

MENTIONING REPORT COURT NO 18

Date : 11/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WP (C)	4920/18	LIST THIS CASE FOR 13/08/2020 FOR WITHDRAWAL
2	WP (C)	4271/19	AFTER 1 WEEK
3	WP (C)	4785/18	USUAL COURSE
4	WP (C)	3092/18	USUAL COURSE
5	WP (C)	6186/19	USUAL COURSE
6	WP (C)	3351/19	USUAL COURSE
7	WP (C)	5561/19	USUAL COURSE
8	WP (C)	1840/20	AFTER 1 WEEK, IF COURT FEE FILED OR ANY UNDERTAKING REGARDING COURT FEE IS GIVEN
9	WP (C)	1696/20	AFTER 1WEEK
10	WP (C)	1963/20	AFTER 1 WEEK, IF COURT FEE FILED OR ANY UNDERTAKING REGARDING COURT FEE IS GIVEN
11	WP (C)	7382/19	AFTER 1 WEEK
12	WP (C)	1829/20	USUAL COURSE
13	WP (C)	2628/18	NEXT WEEK
14	WP (C)	591/20	AFTER 1 WEEK, IF COURT FEE FILED OR ANY UNDERTAKING IS GIVEN

15	WP (C)	6883/19	AFTER 1 WEEK
16	WP (C)	70/20	NOT CONSIDERED , URGENCY NOT MENTIONED
17	WP (S)	1503/20	NEXT WEEK

MENTIONING REPORT COURT NO 09

Date : 11/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	3734/19	REJECTED
2	WPS	1241/20	NEXT WEEK IF READY
3	WPS	1244/20	NEXT WEEK IF READY
4	WPS	1965/20	NEXT WEEK IF READY
5	WPS	767/20	NEXT WEEK IF READY
6	WPS	1439/20	NEXT WEEK IF READY
7	WPS	1230/20	NEXT WEEK IF READY
8	WPS	6491/17	26/08/2020
9	WPS	1565/17	20/08/2020
10	WPS	3196/19	08/09/2020
11	WPS	813/20	09/09/2020
12	WPS	4245/18	10/09/2020
13	WPS	3761/18	11/09/2020
14	WPS	4179/19	17/09/2020
15	WPS	7372/19	16/09/2020
16	WPS	2262/19	10/09/2020
17	WPS	6338/19	17/09/2020
18	WPS	5158/19	22/09/2020
19	WPS	678/16	24/09/2020
20	WPS	3827/17	24/09/2020
21	WPS	1878/17	09/09/2020
22	WPS	5504/19	21/09/2020
23	WPS	3078/19	15/09/2020
24	WPS	1850/18	16/09/2020
25	WPS	6179/19	17/09/2020
26	WPS	5273/19	09/09/2020
27	WPS	6023/18	30/09/2020
28	WPS	5992/19	27/08/2020
29	WPS	5256/18	16/09/2020
30	WPS	3611/18	23/09/2020
31	WPS	6949/19	22/09/2020
32	WPS	2135/18	27/09/2020
33	WPS	7046/19	08/09/2020
34	WPS	1765/19	03/09/2020
35	WPS	275/18	17/09/2020

MENTIONING REPORT COURT NO 19

Date : 11/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	582/2016	REJECTED
2	Cr M P	1190/2020	ALLOWED FOR 14/08/2020